

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2402  
ANSWERED ON:08.12.2011  
PROJECTS UNDER DDP DPAP TAD  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government has agreed to approve the projects falling under Desert Development Programme (DDP) area on lines of Drought Prone Area Programme (DPAP) and Tribal Area Development (TAD) projects; and

(b) the time by which the remaining DDP Projects are likely to be approved by the Government?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT ( SHRI SISIR KUMAR ADHIKARI)

(a) The Department of Land Resources has been implementing three area development programmes viz. Desert Development Programme (DDP), Drought Prone Areas Programme (DPAP) and Integrated Wastelands Development Programme (IWDP) on watershed basis since 1995-96. These programmes have been integrated and consolidated into a single modified programme called ?Integrated Watershed Management Programme? (IWMP) with effect from 26.02.2009, to be implemented as per the Common Guidelines for Watershed Development Projects, 2008. Due weightage is given to DDP/DPAP areas while making minimum tentative allocation of areas to States for prioritization/selection of watersheds under IWMP. Under IWMP, the projects are sanctioned by State Level Nodal Agency (SLNA) of the concerned State.

(b) No new projects are being sanctioned under DDP, DPAP and IWDP after 2006-07.